

**Central Administrative Tribunal
Principal Bench**

OA No.1914/2014

New Delhi, this the 25th day of November, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. Srideb Nanda
S/o Late Narayan Nanda
Aged 46 years,
Scientist
R/o Flat No.C-43,
CSIR Scientist Apartments,
Maharani Bagh,
New Delhi 110 065. Applicant.

(None is present)

Vs.

CSIR
Through its Director General
Anusandhan Bhavan,
2 Rafi Marg,
New Delhi 110 001. Respondents.

(None is present)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

None is present for the applicant. On last three hearings also, neither his counsel nor he was present. It appears that he is not interested in prosecuting this Application. The same is dismissed for default of appearance and non-prosecution.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/pj/